

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No. 62  
TO BE ANSWERED ON 30.11.2015

**Admission of SC/ST Students in Colleges**

**62. SHRI B. V. NAIK:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether all the intermediate examination passed by Scheduled Castes/ Scheduled Tribes students can get admission in colleges and universities to start graduation level education;
- (b) if not, whether any provision would be made to increase the number of seats by amending the rules of universities in order to increase the number of seats at graduation level; and
- (c) if so, the details thereof?

**ANSWER**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a): Enrolment in higher education after intermediate examination by a student depends on various factors. Students belonging to Scheduled Castes/Scheduled Tribes category can especially get admission in Colleges & University as per the reservation policy laid down by the Central Government or the State Government, as applicable. The Central Government is constantly engaged with the issue of ensuring access to higher education by various sections of the society and various schemes, programmes and regulatory interventions are designed with this being one of the objectives.

(b) & (c): The University Grants Commission (UGC) has informed that intake in Colleges can be increased with prior permission of the affiliating University. Universities are required to maintain minimum standards of education while approving such proposals or increasing the number of seats in their own programmes.

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